

SL No.3

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Physical Hearing)

**CORAM: SHRI RAMALINGAM SUDHAKAR – HON'BLE PRESIDENT
CORAM: SHRI CHARAN SINGH- HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 13.04.2023 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/416/2023 IA (IBC)/424/2023 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Ltd
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Reserved for orders.

For filing written submissions within 20 days.

Sd/-

**(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT**

Sd/-

**(SHRI CHARAN SINGH)
MEMBER (TECHNICAL)**